

**OFFICE OF THE DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT**

ORDER

Pursuant to Order No. 75/DHC/Gaz./G-1/VI.E.2(a)/2018 dated 12/12/2018 of the Hon'ble High Court of Delhi, New Delhi (copy enclosed), the following cases under the National Investigation Agency Act, 2008 pending in the Court of undersigned are hereby assigned to the Court of Sh. Rakesh Syal, ASJ-03, New Delhi District being the Additional Judge to National Investigation Agency Special Court with immediate effect for disposal in accordance with law.

S.No.	NIA Case No.	NIA FIR no.	Case Title	
1	03/2017	RC/14/2015	NIA Vs.	NASEER PACKEER
2	02/2017	RC/14/2015	NIA Vs.	NAFEES KHAN & ORS.
3	11/2016	RC-09/2016/NIA/DLI	NIA Vs.	AZEEMUSHAN & ORS.
4	03/2017	RC-05/2017/NIA/DLI	NIA Vs.	KHOIROM RANJIT SINGH & ORS.
5	08/2016	RC No.06/2012/ NIA/DLI	NIA Vs.	MOHD. DANISH ANSARI & ORS.
6	01/2016	RC No. 11/2011/ NIA/DLI	NIA Vs.	SYED SALAHUDDIN & OTHERS
7	9121/2016	RC No.02/2014/ NIA/DLI	NIA Vs.	EKRAM-UL-ANSARI
8	01/2018	RC No. /12/17/ NIA/DLI	NIA Vs.	SHAJAHAN V K
9	02/2018	RC No. 10/17 / NIA/DLI	NIA Vs.	HAFIZ MOHD. SAYEED
10	03/2018	RC No. 15/17/ NIA/DLI	NIA Vs.	LAISHRAM RANJIT METEI
11	07/2018	RC No. 20 /17/ NIA/DLI	NIA Vs.	SHEIKH ABDUL NAEEM

Ahlmads/Asstt. Ahlmads of the Court of undersigned/transferee Court shall ensure that the list of cases so assigned be displayed outside the Court Rooms and the files be sent to the transferee Court well before the next date of hearing fixed in the matter, so as to avoid any inconvenience to the litigants/lawyers.

**(POONAM A. BAMBA)
DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT**

No. 16557-16579 /Judl./NDD/PHC/ND

Dated:- 13/12/18

Copy forwarded for information/necessary action to :

1. The Registrar General, Hon'ble Delhi High Court, New Delhi
2. All the District & Sessions Judges, Delhi/New Delhi (*South West*) *Dwarley*
3. The Officer concerned, New Delhi District, PHC, New Delhi.
4. The Director General, NIA, CGO Complex, Lodhi Road, New Delhi
5. All the Secretaries, Bar Associations, Delhi/New Delhi.
6. The PRO/APRO, Patiala House Courts, New Delhi.
7. PS to the undersigned.
8. Incharge Computer Branch, New Delhi District, New Delhi with the direction to upload the order on the website of New Delhi District.
9. Ahlmad/Asstt. Ahlmad to the undersigned.
10. The Web Site Committee (Hindi & English), Tis Hazari Courts, Delhi.

**DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT**

29806

HIGH COURT OF DELHI : NEW DELHI

No. 75 /DHC/Gaz./G-1/VLE.2(a)/2018
Dated, the 18th December, 2018**ORDER**

In supersession of this Court's Order No.44/DHC/Gaz./G-1/VLE.2(a)/2018 dated 23rd May, 2018, Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to order that the District & Sessions Judge, New Delhi Patiala House Courts shall assign sufficient number of cases under the National Investigation Agency Act, 2008 pending in her Court to the Court of Shri Rakesh Syal, Additional Sessions Judge-03, New Delhi District, Patiala House Court, being the Additional Judge to National Investigation Agency Special Court so as to ensure equal pendency and shall henceforth mark fresh cases under the Act to the said Court.

BY ORDER OF THE COURT

Sd/-
(DINESH KUMAR SHARMA)
REGISTRAR GENERAL

Encl. No. 18 - 75 /DHC/Gaz./G-1/VLE.2(a)/2018

Dated, the 18th December, 2018

Copy forwarded for information and necessary action to :-

1. The District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
2. The District & Sessions Judge, North-West, Rohini Courts Complex, New Delhi.
3. The District & Sessions Judge, South, Saket Courts Complex, New Delhi.
4. The District & Sessions Judge, South-East, Saket Courts Complex, New Delhi.
5. The District & Sessions Judge, East, Karkardooma Courts Complex, Delhi.
6. The District & Sessions Judge, New Delhi, Patiala House Courts, New Delhi.
7. The District & Sessions Judge, Shahdara, Karkardooma Courts Complex, Delhi.
8. The District & Sessions Judge, North-East, Karkardooma Courts Complex, Delhi.
9. The District & Sessions Judge, West, Tis Hazari Courts, Delhi.
10. The District & Sessions Judge, North, Rohini Courts Complex, New Delhi.
11. The District & Sessions Judge, South-West, Dwarka Courts Complex, New Delhi.
12. The Joint Secretary (S-1), Ministry of Home Affairs, Government of India, HQrs, CGO Complex, Lodhi Road, New Delhi-110003.
13. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
14. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
15. The D/R-cum-F.A. to Registrar General, Delhi High Court.
16. All Registrars, Delhi High Court, New Delhi.
17. Joint Registrar (Computer), DHC, with a request to display this order on website of Delhi High Court.
18. Guard File.


JOINT REGISTRAR (GAZETTE-I)

Ld. o/c Judicial

DS/MD
12/12/18